

240

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 267/(MAH)/2017
M.A. No. 386/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

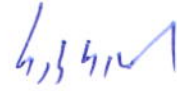
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES: Manik Kodre & Ors.

V/s

Magic Glass Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	MILIND KABODEKAR	PRACTISING COMPANY SECRETARY Resp. 4	
2	AJAY M. ANTARKAR	P.C.S.	
3	MAHESH ATYAYALE	PCS For Petitioners	
4	Nitish Kodre	Petitioner 3	

ORDER

MA 386/2017 in CP 267/241-242/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)